

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 93 of 2013 & IA 153 of 2013

Dated : 12th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Hi-Tech Carbon ... Appellant(s)

Versus

**U.P. Electricity Regulatory Commission ..Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Syed Shahid Hussain Rizvi
Mr. Vinod Kumar Upadhyay

Counsel for the Respondent(s) : Mr. Pradeep Mishra &
Mr. Shashank Pandit for R-2,3&4
Mr. Sanjay Singh for R-1

ORDER

We have heard the Learned Counsel for the parties.

The parties want to file their Written Submissions. Accordingly, they are directed to file their respective Written Submissions on or before 02.12.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **12.12.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**